

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

128

**BENCH-II**

**Appeal No.670/KB/2017**

**Present: Hon'ble Member (J), Shri M.B. Gosavi**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3<sup>RD</sup> SEPTEMBER, 2018, 10:30 A.M**

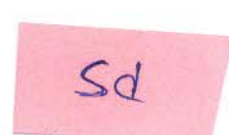
Name of the Company		Money Construction Pvt.Ltd -Vs- ROC, W.B	
Under Section		252(3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	CA SUASLI ARADWA	APPELLANT	 3/9/18
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**ORDER**

Ld. CA for the Appellant company appears.

Heard. Reserved for Order.

  
(M. B. Gosavi)  
Member(J)